

## GOVERNMENT OF ANDHRA PRADESH **A.P.STATE LEGAL SERVICES AUTHORITY**First Floor, Judicial Complex, High Court of A.P.



Nelapadu, Amaravathi-522237. E-Mail:apslsauthority@yahoo.com

Roc.No. 4 /APSLSA/2022, Dt.02-12-2022

## M.BABITHA MEMBER SECRETARY

(District & Session Judge)

Sub: A.P.State Legal Services Authority – Accounts - Supply of Air Conditioners for the Office of APSLSA-Quotations - Called for - Reg.

Ref: Note File order dated 01-12-2022 of the Hon'ble Executive Chairman, A.P. State Legal Services Authority.

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With reference to the above subject cited, the Office of the A.P.State Legal Services Authority intends to purchase Air Conditioners for the Office of APSLSA, as mentioned below:

| ITEM             | QUANTITY | TOTAL TONNAGE |
|------------------|----------|---------------|
| No. of Split ACs | 19       | 27            |
| No.of Tower ACs  | 06       | 20            |
| Total            | 25       | 47            |

The intended Dealers / Suppliers shall submit their quotations for supply of the above said items clearly mentioning the delivery time, inclusive of all taxes etc. in a sealed cover to this office on or before dt. The quotations received after 05.00 p.m. will not be considered.

The A.P. State Legal Services Authority reserves the right to reject any or all quotations without assigning any reason whatsoever.

Yours faithfully,

MEMBER SECRETARY

То

1.APSLSA Notice Board.

2.APSLSA Website.